

16

OA-57/2025/EZ

1. To,
The Hon'ble Chairperson,
National Green Tribunal,
Faridkot House, Copernicus Marg,
New Delhi – 110001.
Email : Publicgrievance-ngt@gov.in

2. To
The Kind Attention : Shri Vivek Kumar, IAS,
The Additional Chief Secretary,
Land and Land Reforms and Refugee, Relief and Rehabilitation Department,
Nabanna, 6th Floor,
325, Sarat Chatterjee Road, Mandirtala,
P.O. Shibpur,
District - Howrah, West Bengal.
Pin – 711102.
Email : seclr@wb.gov.in

3. To,
The Registrar,
National Green Tribunal,
Eastern Zone Branch, Kolkata,
Finance Centre, 3rd Floor,
New Town, Kolkata,
Pin – 700161.

Date : 06.02. 2025

Sub No. 1 : **Prayer for issuing a strong direction / order to the Block Development Officer, Cooch Behar – I Block, Dhaluabari, P.O. Ghughumari, District – Cooch Behar, Pin – 736170 for closing of the dumping ground which was unlawfully, forcefully and corruptly installed in the name of "Solid Waste Management Project" at the thickly or densely populated area of Baburhat, Kharimala Khagrabari Mouza, Near Ramkrishna Pally, Adjacent with Boundary. wall of Kendriya Vidyalaya Cooch Behar, Katagach Tola (Jilipir Tol), Booth Part no. 142 under Guriahati – I Gram Panchayat under Cooch Behar – I Block, P.S. Kotwali, P.O. Nilkuthi, District – Cooch Behar, West Bengal, Pin – 736156 which was installed without taking no – objection from nearest of the nearest neighbours. As a result we have been severely suffering and highly affecting from poisonous bad odour, pollution and suffering from various kinds of diseases like Diarrhea, Dengue fever etc., besides that, infant babies and old aged persons are also suffering from the above noted diseases caused by virus or poison which are germinating and spreading by the houseflies and dreadful mosquitoes from above noted dumping ground.**

Judicial
To
Brjesh ji
Please put up
as letter petition/
PG
Nishu
10/2/25

NGT, EZZ, KOLKATA
Receipt No. *NGT/25/Kol/67*
Date *10/02/2025*

Sub No. 2: **Prayer for doing proper investigation / high enquiry against the BL & LRO of Cooch Behar – I Block, Dhaluabari, P.O. Ghughumari, District – Cooch Behar, Pin – 736170 who have illegally selected and allotted a plot of flood affected land at thickly / densely populated areas of above noted dumping ground which was done without taking consent from nearest of the nearest neighbours.**

Sub No. 3: Prayer for closing of the fund which is sanctioned in the name of "Solid Waste Management Project" which is being used as dumping ground in above noted thickly / densely populated area and highly flood affected area of Baburhat.

Ref : - In this regard, the National Human Rights Commission, INA, New Delhi – 110023 has issued an order vide case no. 3128 / 25 / 6 / 2024 which has disposed with direction to the District Magistrate, Cooch Behar, P.O. & District – Cooch Behar, West Bengal, Pin – 736101 for closing and clearing of the above noted Dumping Ground in accordance with our complaint petition dated 07. 11. 2024 (Photo copy of the order of NHRC, INA, New Delhi which is enclosed herewith at enclosure no. 1 for your ready reference for verifying).

Hon'ble Sir,

With due respect, I on the behalf of affected and victimized neighbours of above noted dumping ground do hereby state as follows :-

1. That Hon'ble Sir, we beg to inform you that the above noted Dumping ground which have been newly, illegally, intentionally and forcefully installed in a thickly populated area and over flood affected area of above noted location which is mentioned in the subject to this petition. It should be installed at zero populated area / desolate area.

2. That Hon'ble Sir, **the BL & LRO of Cooch Behar – I Block, Dhaluabari, P.O. Ghughumari, District – Cooch Behar, West Bengal, Pin – 736170 which has been intentionally, illegally and forcefully selected and illegally allotted the plot of land for installation of above noted dumping ground in the name of Solid Waste Management Project which is covered by the Dag numbers are 737, 738, 739 etc under Kharimala Khagrabari Mouza, Near Ramkrishna Pally, adjacent with boundary wall of Kendriya Vidyalaya Cooch Behar, Katagach Tola, Booth Part No. 142 under Guriahati – I Gram Panchayat under Cooch Behar – I Block, P.S. Kotwali, P.O. Nilkuthi, District – Cooch Behar, Pin – 736156 which has done without any consent from 1.) nearest of the nearest neighbours, 2.) the Chairman of Kendriya Vidyalaya Management Committee, Baburhat, Cooch Behar and 3.) Principal /**

members of Kendriya Vidyalaya Cooch Behar for above noted project.

3. That Hon'ble Sir, when earth-filling works was just going on in the name of above noted "Solid Waste Management Project", then our well wishers namely Sankar Das, S/o Late Naren Das had filed an Objection Petition cum Mass Petition on dated 24. 11. 2023 to the District Magistrate, Cooch Behar, P.O. & District – Cooch Behar, West Bengal, Pin – 736101 and other higher authority / authorities for closing of the above noted "Solid Waste Management Project". (Photo copy of Petition dated 24. 11. 2023 which is enclosed herewith at enclosure no. 2 of 1 to 2 of 5 for your ready reference for verifying)

4. That Hon'ble Sir, not only that, TMC's Party's Present Booth President namely Arindam Mohanta (Baban) of Booth Part no. 142 under Guriahati – I Gram Panchayat who had also shown / referred a zero populated area / sparsely populated area to Pradhan of Guriahati – I Gram Panchayat, Pilkhana, P.O. Nilkuthi, District – Cooch Behar, Pin – 736156 for installation of the above noted project but the Pradhan of Guriahati – I Gram Panchayat did not gave any importance to the above noted Booth President's voice / advice.

5. That Hon'ble Sir, after submission of above noted Objection Petition cum Mass Petition on dated 24. 11. 2023, the officials of Guriahati – I Gram Panchayat, Pilkhana, P.O. Nilkuthi, District – Cooch Behar, Pin – 736156 and officials of BL& LRO, Cooch Behar – I Block, Dhaluabari, P.O. Ghughumari, Dist – Cooch Behar, Pin – 736170 who were given false assurance to the nearest of the nearest neighbours of above noted project that " Project of Vermi Compost Manure will be installed in the aforesaid place and the manure will be made from water Hyacinth and other bio – degradable materials" and then the officials of Guriahati – I Gram Panchayat, Pilkhana, P.O. Nilkuthi, District – Cooch Behar, Pin – 736156 had intentionally, illegally and forcefully started constructions for dumping ground just in the name of Solid Waste Management Project.

6. That Hon'ble Sir, in this regard, some govt. Officials and some political leaders had conjointly plundered from govt. funds by intentionally installing of the above noted project in highly sensitive / thickly populated area of Baburhat, P.O. Nilkuthi, Dist – Cooch Behar, Pin – 736156. Not only that, they were not maintained of any govt. rules and regulations / procedure of land Act. and above noted project's rules and schedules for installing of the above noted project. In this regard, some political leaders and some govt. officials were involved with malpractices and corruption on above noted project.

7. That Hon'ble Sir, **in this regard, we have filed a Mass Petition cum Allegation Petition to the District Magistrate Cooch Behar on dated 13. 11. 2024 and to the Pradhan of Guriahati – I Gram Panchayat and other higher Authority / Authorities on**

dated 07. 11. 2024 (Photo copy of the Mass Petition cum Allegation Petition is enclosed herewith at enclosure no. 3 of 1 to 3 of 7 for your ready reference for verifying) for closing of the poisonous garbage items, poisonous debris items, other molasses items etc. which are being dumping, depositing and storing in the above noted dumping ground which was illegally and forcefully installed in the name of "Solid Waste Management Project" and for closing / stopping from direct throwing of poisonous garbage items, poisonous debris items, other molasses items etc. from Baburhat Bazar to Mora Torsa River under Mora Torsa River Bridge, Assam Access Tufanganj Road, Baburhat, P.S. Kotwali, P.O. Nilkuthi, District – Cooch Behar, Pin – 736156. As a result, some portion of Mora Torsha River is highly polluted.

8. That Hon'ble Sir, accordingly, the National Human Rights Commission, INA, New Delhi – 110023 has issued an order vide case no. 3128 / 25 / 6 / 2024 which has disposed with direction to the District Magistrate, Cooch Behar, P.O. & District – Cooch Behar, West Bengal, Pin – 736101 for closing and clearing of the above noted Dumping Ground in accordance with our complaint petition dated 07. 11. 2024 (Photo copy of the order of NHRC, INA, New Delhi which is enclosed herewith at enclosure no. 1 for your ready reference for verifying) but till now the above noted District Magistrate has not issued any order / directions to the above noted Pradhan of Guriahati – I Gram Panchayat for clearing and closing of the above noted dumping ground.

9. That Hon'ble Sir, in this regard, again we have sent grievance cum allegation petition to the District Magistrate, Cooch Behar and other higher authority on dated 20. 12. 2024 but till now, the competent authority / authorities have not taken any action for closing of the above noted dumping ground and clearing of the stored poisonous garbage items, poisonous debris and poisonous molasses items etc. from the above noted dumping ground. (Photo copy of our grievance cum allegation petition dated 20. 12. 2024 is enclosed herewith at enclosure no. 4 of 1 to 4 of 4 for your ready reference for verifying). Not only that, the above noted Pradhan of Guriahati – I Gram Panchayat has been giving order to the labours of above noted dumping ground for depositing, storing and dumping of poisonous garbage items, poisonous debris and poisonous molasses items etc. at the aforesaid place.

10. That Hon'ble Sir, not only that, the Pradhan of Guriahati – I Gram Panchayat has been threatening to us, creating violence and trying to file false case against the complainant and nearest of the nearest neighbours who are raising voice against the above noted dumping ground where poisonous garbage items, poisonous debris and poisonous molasses items etc. are being stored for about 6 (six) months. As a result for which of that, poisonous houseflies, dreadful mosquitoes, poisonous bad odour etc. are being producing from the production centre of diseases. (above noted dumping ground).

11. That Hon'ble Sir, not only that, students, teachers and other staffs of Kendriya Vidyalaya Cooch Behar who are also have been severely affecting and getting harassment from virus or spreading / germinating by houseflies which are increasing day by day from the production centre of houseflies (dumping ground).

12. That Hon'ble Sir, recently in the plot of the above noted dumping ground, a large garbage pit has been dug by a JCB excavator and then it is filled with the stored poisonous garbage items, poisonous debris, molasses items etc.. All of which has been done on the order of the above noted Pradhan of Guriahati – I Gram Panchayat which is totally illegal.

13. That Hon'ble Sir, **proper investigation is urgent required against the culprit /culprits who were involved in illegal activities such as unlawful allotment of the land for above noted dumping ground and who were involved in corruption on the above noted dumping ground which was intentionally, illegally and forcefully installed.**

Under the above facts and circumstances, we fervently request your honour to be kind enough to do the needful action forthwith for issuing a strong direction / order to the Block Development Officer, Cooch Behar – I Block, Dhaluabari, P.O. Ghughumari, District – Cooch Behar, Pin – 736170 for :

i. closing of the dumping ground which was unlawfully, forcefully and corruptly installed in the name of "Solid Waste Management Project" at the thickly or densely populated area.

ii. doing proper investigation / high enquiry against the BL & LRO of Cooch Behar – I Block, Dhaluabari, P.O. Ghughumari, District – Cooch Behar, Pin – 736170 who have illegally selected and allotted a plot of flood affected land at thickly / densely populated areas of above noted dumping ground which was done without taking consent from nearest of the nearest neighbours

iii. closing of the govt. fund which is sanctioned in the name of "Solid Waste Management Project" which is being used as dumping ground in above noted thickly / densely populated area and highly flood affected area of Baburhat. for above the same and thus oblige.

We are waiting for your earliest response

Encl. As Stated.

Yours faithfully,

Babul Ali

BABUL ALI (Social Activist), on behalf of other
Victimized and affected Neighbours,
Jilipir Tol, Adjacent with Mora Torsha River,
Village – Baburhat, Booth Part no. 142,
Kharimala Khagrabari Mouza,
P.S – Kotwali,
P.O – Nilkuthi,
District – Cooch Behar, West Bengal,
Pin – 736156.
Phone no. : 7586094572.
Email : babulali.cob@gmail.com

Copy to:

**The Hon'ble Chairperson,
National Human Rights Commission,
Manav Adhikar Bhawan, Block – 3, GPO Complex,
INA, New Delhi – 110023.**

Email : cr.nhrc@nic.in – this is for favour of your kind information and takes necessary proper
action.

Yours faithfully,

/

BABUL ALI (Social Activist), on behalf of other
Victimized and affected Neighbours,
Jilipir Tol, Adjacent with Mora Torsha River,
Village – Baburhat, Booth Part no. 142,
Kharimala Khagrabari Mouza,
P.S – Kotwali,
P.O – Nilkuthi,
District – Cooch Behar, West Bengal,
Pin – 736156.
Phone no. : 7586094572.
Email : babulali.cob@gmail.com



Disposed with Directions(DWD) -3128/25/6/2024

1 message

<nhrc.india@nic.in>

Mon, Dec 16, 2024 at 9:50 PM

To: dm-cbr@nic.in, babulali.cob@gmail.com

Case No. - 3128/25/6/2024
NATIONAL HUMAN RIGHTS COMMISSION
(LAW DIVISION)

MANAV ADHIKAR BHAWAN, BLOCK-C,
G.P.O. COMPLEX, INA, NEW DELHI- 110023
Fax No.: 011-24651332 Website: www.nhrc.nic.in

Date : 16/12/2024

To,

THE DISTRICT MAGISTRATE
COOCH BEHAR WEST BENGAL
Email- dm-cbr@nic.in

Sir/Madam,

The complaint/intimation dated 07/11/2024, received from BABUL ALI, SOCIAL ACTIVIST in respect of PUBLIC, was placed before the Commission on 16/12/2024. Upon perusing the same, the Commission directed as follows:

This complaint be transmitted to the concerned authority for such action as deemed appropriate. The authority concerned is directed to take appropriate action within 8 weeks associating the complainant/victim and to inform him/her of the action taken in the matter. The case is closed.

2. Accordingly, I am attaching scanned copy of the complaint/intimation for necessary action as per the directions of the Commission.

Yours faithfully
Sd/-
Gautam Kumar
ASSISTANT REGISTRAR (LAW)
SB-2 Section
Ph. No. 011-24663285

CC to

Complainant Details:

Case No. 3128/25/6/2024

BABUL ALI, SOCIAL ACTIVIST

VILL. BABURHAT, BHOOTH PART NO.142, KHARIMALA KHAGRABARI MOUZA, PS- KOTWALI, PO- NILKUTHI

COOCH BEHAR, WEST BENGAL

736156

Sd/-
Gautam Kumar
ASSISTANT REGISTRAR (LAW)
Ph. No. 011-24663285

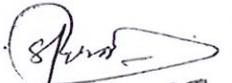
1. To,
The Hon'ble Chairperson,
National Human rights Commission,
Manav Adhikar Bhawan, Block – 3, GPO Complex,
INA, New Delhi – 110023.
E-mail: cr.nhrc@nic.in

MASS PETITION.

2. To,
The Director,
Central Pollution Control Board,
Paribesh Bhawan, East Arjun Nagar,
Delhi – 110032.

3. To,
The Director,
West Bengal Pollution Control Board,
Paribesh Bhawan, 10 A, Block LA,
Sector – III, Salt Lake City,
Kolkata – 700098.
e-mail : wbpcbnet@wbpcb.gov.in

4. To,
The Chairman cum Commanding Officer,
Kendriya Vidyalaya Management Committee,
14 Punjab (Nabha Akal) army station,
Cooch Behar, West Bengal.

Harv/CLK Shankar 
24 Nov 23

5. To,
The Commissioner,
Kendriya Vidyalaya Sangathan,
18 Institutional Area, Shaheed Jeet Sing Marg,
New Delhi – 110016.
E mail: commissioner-kvs@gov.in

6. To,
The District Magistrate,
Cooch Behar,
P.O. & District – Cooch Behar, West Bengal,
Pin. 736101.

Page contd.. 2.

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24-11-23
District Magistrate's Office
Cooch Behar

This is receive
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24/11/2023



Page No. 2.

7. To,
The Principal,
Kendriya Vidyalaya, Cooch Behar,
Baburhat,
P.O. Nilkuthi,
District – Cooch Behar, West Bengal,
Pin. – 736156.

Date - 24. 11. 2023.

Sub. : Prayer for issuing a strong direction forthwith to the competent authority for closing a illegal / unlawful project as Solid Waste Management and sensitive location also which is installing adjacent with the boundary wall of Kendriya Vidyalaya, Baburhat, P.O. Nilkuthi, District – Cooch Behar, West Bengal, Pin. – 736156 and thickly populated villages are Baburhat, Ramkrishna Pally and Bharat colony also. Above noted illegal Project is installing in a sensitive Plot of Govt. Vested Land under District Land & Land Reforms and Relief and Rehabilitation Department, Sagar Dighi Complex, P.O. & District – Cooch Behar, West Bengal, Pin. – 736101 which is covered by the Dag no. 738 or another Dag No. may be possibilities, JL No. 125 under Kharimala Khagrabari Mouza, Booth Part No. 140 under Cooch Behar – I Block under Guriahati Gram Panchayat No. 1, P.S. Kotwali, P.O. Nilkuthi, District – Cooch Behar, West Bengal, Pin. – 736156 which is been working without any govt. allotment order from above District land & Land Reforms Department, Cooch Behar, without consent of above noted School authority of K.V. Cooch Behar and without consent of thickly populated villagers and neighbors also.

Hon'ble Sir,

With due honor, I state as follows:-

That Hon'ble Sir, we beg to inform you that, we do hereby submit our mass petition (allegation) against the above noted illegal / unlawful Project and sensitive location also on Solid Waste Management which is installing in a sensitive place of above noted location and Land schedule is mentioned in the subject to this petition.

That Hon'ble Sir, Children students, Students, Teachers and other Staffs of Kendriya Vidyalaya, Cooch Behar, above noted thickly villagers and nearby neighbors will be suffered from the various diseases like Dengue Fever and Diarrhea from above noted illegal Project. Not only that, above noted people will be highly affected from air pollution, noise pollution, Water Pollution, Mosquito and Fly disturbance from above noted illegal project and sensitive Location.

Page Contd.... 3.

Page No. 3.

That Hon'ble Sir, whether Principal of Kendriya Vidyalaya, Cooch Behar which had given consent letter or not? For installing a above noted illegal Project on Solid waste management Project which is near/ adjacent with boundary wall of Kendriya Vidyalaya, Cooch Behar, West Bengal.

That Hon'ble Sir, in this regard, some Govt. Officials and some Political Leaders are just jointly plundering from the Govt. Funds of above noted Project by installing in sensitive areas. Not only that, they did not maintained of any Govt. Rules and Regulations / procedures of Land act. For installing above noted Project. In this regard, some Political Leaders and some govt. Officials are involved with malpractices and corruption on above noted illegal Project and sensitive location.

That Hon'ble Sir, above noted illegal Project is installing in flood affected areas, as a result for which of that, various deadly virus will be created and spread also in our locality and all over areas through Mara Torsa River. So kindly you make an arrangement for taking proper action forthwith for closing the above noted illegal project and sensitive location also.

Under the above facts and circumstances, we fervently request your honor to be kind enough to do the **needful action for closing illegal Project of Solid Waste Management which is installing adjacent with the boundary wall of Kendriya Vidyalaya, Baburhat, P.O. Nilkuthi, District – Cooch Behar, Pin. – 736156 and in thickly populated villages for above the same and thus oblige.**

Yours faithfully,

Sankar Das

(**Sankar Das, Ex – BSF**),

S/o. Late Naren Das,

Cooch Behar Panchanan Barma University,

Pilkhana Road,

P.O. & District – Cooch Behar,

Pin. – 736101.

Mobile No. 6294504883.

Copy to:-

The Registrar,

High Court at Calcutta,

Circuit Bench at Jalpaiguri,

Paharpur, Jalpaiguri, West Bengal,

Pin. – 735101 – **this is for favour of your kind information and takes necessary proper action.**

Signatures of Villagers of Pilkhana Road near Panchanan Berma University area, Baburhat, Ramkrishna Pally and Bharat Colony which are under Guriahati - I GP are given below :-

1. Sujon Khosrobish
2. Ashok Debnath
3. Sunam Debnath
4. Sajal Debnath
5. ~~সুমন দেবনাথ~~
6. Namita Debnath
7. Totay Debnath
8. ~~সুমন দেবনাথ~~
9. Pranaj Debnath
10. ~~সুমন দেবনাথ~~
11. Shikha Debnath
- 12) ~~সুমন দেবনাথ~~
- 13) Chhabie Das Pandit
- 14) ~~সুমন দেবনাথ~~
- 15) ~~সুমন দেবনাথ~~
- 16) Subhankar Saha
- 17) Subhankar Adhikary
- 18) ~~সুমন দেবনাথ~~
- 19) Rupam Chalmeth
- 20) ~~সুমন দেবনাথ~~
21. ~~সুমন দেবনাথ~~
- 22) Seberish Debnath

Signatures of Villagers of Pilkhana Road near Panchanan Berma University area, Baburhat, Ramkrishna Pally and Bharat Colony which are under Guriahati - I GP are given below :-

Gourab Das

Chandya Das
Koushik Das

Rabi Das

Reemki Biswas

Dipak Barman

Roma Das
সুস্মিতা

Lakshmi Prasad

Hari Prasad

Jay Prakash

Pranab Das

Pranab Das

Pranab Das

Pranab Das

Debrato Singh

Pranab Das

Pranab Das

Pranab Das

Goutam Das

Pranab Das

Pranab Das

Pranab Das

Pranab Das
Saurav Das

Pranab Das

Pranab Das

Sneha Das

Pranab Das

Pranab Das

Pranab Das

Pranab Das

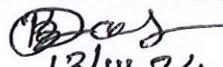
Pranab Das

Pranab Das

Self Copy

Enclosure No 3 of 1.

1. To,
The Hon'ble Chairperson,
National Human Rights Commission,
Manav Adhikar Bhawan, Block -- 3, GPO Complex,
INA, New Delhi -- 110023.
Email : cr.nhrc@nic.in
2. To,
The Chief Secretary,
Govt. of West Bengal,
Nabanna,
325, Sarat Chatterjee Road, Mandirtala,
P.O. Shibpur,
District -- Howrah, West Bengal,
Pin -711102.
Email : cs-westbengal@nic.in
3. To,
The Principal Secretary,
Health and Family Welfare Department,
Govt. of West Bengal,
Swasthya Bhawan, GN -- 29, Sector -- V, Salt Lake,
Kolkata -- 700091
Email : prin.secy.wbhealth@gmail.com
4. To,
The District Magistrate,
Cooch Behar,
P.O. & District -- Cooch Behar, West Bengal,
Pin -- 736101.
5. To,
The Chairman cum Commanding Officer,
Kendriya Vidyalaya Management Committee,
14 Punjab (Nabha Akal) Army Station,
Cooch Behar, West Bengal,
Pin -- 736101
6. To,
The Block Development Officer,
Cooch Behar -- I Block, Dhaluabari,
P.O. Ghughumari,
District -- Cooch Behar, West Bengal,
Pin -- 736170.

RECEIVED
(Contents not Verified)

13/11/24
District Magistrate's Office
Cooch Behar

Page Contd...2.

7. To,
The Pradhan,
Guriahati – I Gram Panchayat,
Pilkhana,
P.O Nilkuthi,
District – Cooch Behar, West Bengal,
Pin – 736156.

Date : 07.11.2024.
(13.11.2024.)

Sub No. 1.: - Prayer for closing of the poisonous garbage items, poisonous debris items and other poisonous molasses items which are dumping, depositing and storing at Solid Waste Management Project **which has been newly, illegally and forcefully installed in a thickly populated area of Baburhat Village, Booth Part no. 142**, Adjacent with the boundary wall of Kendriya Vidyalaya Cooch Behar, Near Katagach Tola (Jilipir Tol), Kharimala Khagrabari Mouza under Guriahati – I Gram Panchayat under Cooch Behar – I Block, P.O. Nilkuthi, P.S. Kotwali, District – Cooch Behar, West Bengal, Pin – 736156 as a result for which of that the above noted **project has become the production centre of poisonous dengue mosquitoes, poisonous houseflies, poisonous insects and other harmful micro – organisms which are increasing day by day. So, now nearest of the near neighbours are suffering & highly affecting from poisonous bad odor / pollution and suffering from various diseases like Diahorea, Dysentery, Dengue fever etc. Not only that, infant babies are also severe suffering from above noted diseases.**

Sub. No. 2.: Prayer for closing / stopping of the poisonous garbage items, poisonous debris items and other poisonous molasses items which are being carried by Hand Trolley / thela on an order of Baburhat Babasaya Samittee, Baburhat Bazar, P.O. Nilkuthi, District -- Cooch Behar, West Bengal, Pin – 736156 and then some Sweeper and some anti-socials cum Labours who have been 1). throwing directly from Baburhat Bridge (Mara Torsa River Bridge), Assam Access Tufanganj Road, Baburhat into the Mara Torsa River, 2). Aforesaid poisonous Garbage items etc. which are dumping and storing to the Bank of Mara Torsa River under Baburhat Bridge and 3) Aforesaid poisonous Garbage items etc. which are throwing, dumping and storing to the Bank of Mara Torsa River at Jilipirtol (Katagach Tala) Baburhat, Booth Part No. 142, Karimala Khagrabari Mouza under Guriahati GP No. I under Cooch Behar – I Block, P.S. Kotwali, Cooch Behar, P.O. Nilkuthi, District – Cooch Behar, Pin. 736156. As a result for which of that, nearest neighbors are highly affecting & suffering from **poisonous bad odor / pollution and suffering from various diseases like Diahorea, Dysentery, Dengue fever etc. Not only that, infant babies are also severe suffering from above noted diseases.**

Hon'ble Sir / Madam,

With due respect, we state as follows:-

1. **That Hon'ble Sir / Madam**, we beg to inform you that, we do hereby submit our Mass Complaint Petition and allegation petition against the poisonous garbage items, poisonous debris items and other poisonous molasses items which are dumping, depositing & Storing at Solid Waste Management Project which have been newly, illegally and forcefully installed in a thickly populated area of above noted location which is mentioned in the subject to this petition.
2. **That Hon'ble Sir / Madam**, the above noted solid waste management project is only producing poisonous dengue mosquitoes, poisonous houseflies, poisonous insects and other harmful micro – organisms which are increasing day by day. So, now nearest neighbors are suffering & highly affecting from poisonous bad odor / pollution and suffering from various diseases like Diahorea, Dysentery, Dengue fever etc. Not only that, infant babies are also severe suffering from above noted diseases.
3. **That Hon'ble Sir / Madam**, after the installation of above noted Solid Waste Management Project, we are not able to breathe, sleep, eat and live peacefully even in our own house due to spreading of poisonous bad odor, disturbance of large numbers of poisonous houseflies, dreadful mosquitoes etc which are spreading and germinated harmful virus / bacteria to the utensils, food etc.
4. **That Hon'ble Sir / Madam**, even after mopping floors of our house with phenyl in twice a week, mosquitoes, poisonous houseflies and other insects comes to our house after one hour from the above noted solid waste management project.
5. **That Hon'ble Sir / Madam**, in our locality, there are some antisocial **cum Labours** who are usually carrying and lifting poisonous garbage items, poisonous debris items and other poisonous molasses items by hand trolleys / thela from Hotels, Restaurants, Matrimonial Bhawan / functions, Puja Mandaps, Baburhat Bazaar on an **order** of the Baburhat Babasay Samiti and then **the antisocial cum Labours** who **have been** 1) **directly throwing the said** poisonous garbage items etc. **from Baburhat Bridge (Mara Torsa River Bridge), Assam Access Tufanganj Road, Baburhat into the Mara Torsa River at Baburhat, near TMC Office,** 2) **Aforesaid poisonous Garbage items etc. which are dumping and storing to the Bank of Mara Torsa River under Baburhat Bridge, near TMC Office,** and 3) **Aforesaid poisonous Garbage items etc. which are throwing, dumping and storing to the Bank of Mara Torsa River at Jilipirtol (Katagach Tala) Baburhat, Booth Part No. 142, Karimala Khagrabari Mouza under Guriahati GP No. I under Cooch Behar – I Block, P.S. Kotwali, Cooch Behar, P.O. Nilkuthi, District – Cooch Behar, Pin. 736156. In this regard, the committee of above noted Baburhat Babasaya Samiti of Baburhat Bazar, Baburhat, P.O.**

Nilkuthi, District – Cooch Behar, West Bengal, Pin – 736156 who have been inspiring to the above noted antisocial cum labours to do so. As a result for which of that, nearest neighbors of the above noted Baburhat Bridge which are highly affecting from poisonous bad odor/ pollution and suffering from various diseases like Diahorea, Dysentery, Dengue fever etc. due to disturbance of large numbers of poisonous houseflies, dreadful mosquitoes etc which are spreading and germinated harmful virus / bacteria to the utensils, food etc. Not only that, infant babies are also severe suffering from above noted diseases.

6. **That Hon'ble Sir / Madam**, as a result for which of that, ducks, whistling ducks and other aquatic animals surviving on Mora Torsha River which are dying due to poison / pollution caused by direct throwing of above noted poisonous garbage items, poisonous debris items and other poisonous molasses items. Not only that, the people who take bathe in Mora Torsha River and the people who are perform Hindu rituals in Mora Torsha River are also suffering and highly affecting from various diseases.

7. **That Hon'ble Sir / Madam**, not only that, students, teachers and other staffs of Kendriya Vidyalaya Cooch Behar have been affecting and getting harassment from virus or poison spreading / germinating by houseflies which are increasing day by day due to the production centre of house flies (above noted Solid Waste Management Project).

8. **That Hon'ble Sir / Madam**, the above noted Solid waste management project's land is not viable and feasible for the above noted project because the land is very low and flood affected land and which is in very thickly populated area. As a result, all poisonous Garbage items etc. which will be spread in every rainy season. Not only that, the organic manure which are being prepared in above noted Solid Waste Management Project which will be dissolved / become waste in sudden over flood water of Mora Torsha River in every year. So it is crystal clear that, the above noted project has been installed for just looting which is total waste of public money. The above noted solid waste management project should not be installed in thickly populated area at Baburhat, it should be installed at zero populated area / desolate area. **In this regard, the BL & LRO, Cooch Behar – I Block, Dhaluabari, P.O. Ghughumari, District – Cooch Behar, West Bengal, Pin. – 736170 which has been illegally and forcefully selected and illegally allotted this Plot of land which is covered by the Dag numbers are 737, 738, 739 etc. under Kharimala Khagrabari Mouza under Cooch Behar -- I Block and Guriahati - I Gram Panchayat, Village Baburhat, Adjacent with the boundary wall of Kendriya Vidyalaya Cooch Behar, Police Station – Kotwali, Cooch Behar, P.O. Nilkuthi, District – Cooch Behar, Pin – 736156 which was done without any consents from the nearest of the near neighbours of this present project.**

9. **That Hon'ble Sir / Madam**, in this regard, our well-wishers have filed an objection

petition cum mass complaint petition on dated 24.11.2023 to the District Magistrate, Cooch Behar, P.O. & District – Cooch Behar, West Bengal, Pin - 736101 and other Higher authorities for closing of the above noted Solid waste Management Project at Baburhat (Photo copy of an objection petition cum mass complaint petition on dated 24.11.2023 is enclosed herewith at enclosure no. 1 of 1 to 1 of 5 for your ready reference for verifying), but even so the BL & LRO, Cooch Behar – I Block, Dhaluabari, P.O. Ghughumari, District – Cooch Behar, West Bengal, Pin. – 736170 who has been illegally and forcefully selected, intentionally allotted of this flood affected and thickly populated area, after that the BDO, Cooch Behar -- I Block, Dhaluabari, P.O. Ghughumari, Pin – 736170 and the Officials of Guriahati – I Gram Panchayat, Pilkhana, P.O. Nilkuthi, District – Cooch Behar both of them have been forcefully & illegally installed the above noted project which was done without any consent from the nearest of the near neighbors for throwing dumping, storing and depositing of above noted poisonous garbage items etc in above noted Project.

10. **That Hon'ble Sir / Madam**, some of the officials of Guriahati – I Gram Panchayat and Officials of BL & LRO, Cooch Behar – I Block have been given false assurance to the nearest neighbours of the above noted project that "Project of vermi-compost manure which will be installed in the aforesaid place and the manure will be made from water hyacinth and other bio – degradable materials". But now the labours under officials of Guriahati – I Gram Panchayat have been depositing, storing and dumping poisonous garbage items, poisonous debris items and other poisonous molasses items at the above noted place from **2 to 3** months. **(Photographs of stored garbage items, debris and other poisonous molasses items which are enclosed herewith at enclosure no. 2 of 1 to 2 of 2 for your ready reference for verifying)**

11. That Hon'ble Sir / Madam, TMC's ground level Political leaders are the sole enemy of TMC's political party only as they have been desperately looting from govt. funds / schemes by installing projects by hook or by crook for example, the above noted projects have been illegally and forcefully installed in a thickly / densely populated area and low land i.e. flood affected area which was done without maintaining of any rules and regulations. Not only that, by unnecessarily spending huge amount of govt. money, TMC's grass – root level political leaders and some govt. Officials are doing mental torture, severe harassment and affecting to the innocent and poorest of the poor villagers by doing so. **As a result for which that, poorest of the poor neighbours are highly affecting and suffering for spending huge amount of money for unnecessary regular correspondences to the authority and higher authorities, if necessary we are bound to go for filing a PIL before the Hon'ble High Court. So kindly you make arrangement for taking proper action, So that, we do not have to file a PIL before the Hon'ble High Court.**

12. **That Hon'ble Sir / Madam**, when TMC's ground level political leaders came to know that

the villagers have filed a complaint petition, then and there TMC's Ground level political leaders and some govt. Officers creates threat culture and suppress the voice of victims / affected persons. TMC's ground level political leaders have been habituated for doing treat culture and suppressed policy.

13. **That Hon'ble Sir / Madam**, now we are in dire in need of Police ferry / Police Out Post instead and in place of above noted Solid Waste Management Project under the initiatives of the Superintendent of Police, Cooch Behar, P.O. & District – Cooch Behar, Pin – 736101.

14. **That Hon'ble Sir / Madam**, we do hereby conjointly submit our Mass Complaint Petition and allegation petition for closing of the poisonous garbage items, poisonous debris items and other poisonous molasses items which are dumping and depositing at Solid Waste Management Project and to transfer the above noted project in any other Zero population area / desolate place.

Under the above facts and circumstances, we fervently request your honour to be kind enough to do the needful action for :-

(i) closing / stopping from throwing of the above noted poisonous garbage items, poisonous debris items and other poisonous molasses items which are dumping, depositing and storing at Solid Waste Management Project,

(ii) closing / stopping of the poisonous garbage items, poisonous debris items and other poisonous molasses items which are being carried by Hand Trolley / thela on an **order of Baburhat Babasaya Samittee, Baburhat Bazar, P.O. Nilkuthi, District – Cooch Behar, West Bengal, Pin – 736156** and then some Sweeper and some anti-socials cum Labours who have been 1). **throwing directly from Baburhat Bridge (Mara Torsa River Bridge), Assam Access Tufanganj Road, Baburhat into the Mara Torsa River, 2). Aforesaid poisonous Garbage items etc. which are dumping and storing to the Bank of Mara Torsa River under Baburhat Bridge and 3) Aforesaid poisonous Garbage items etc. which are throwing, dumping and storing to the Bank of Mara Torsa River at Jilipirtol (Katagach Tala) Baburhat, Booth Part No. 142, Karimala Khagrabari Mouza under Guriahati GP No. I under Cooch Behar – I Block, P.S. Kotwali, Cooch Behar, P.O. Nilkuthi, District – Cooch Behar, Pin. 736156.**

(iii) **transferring the above noted Solid Waste Management Project which has been newly, forcefully and illegally installed in a thickly populated area of Baburhat Village, Booth Part no. 142, Adjacent with the boundary wall of Kendriya Vidyalaya Cooch Behar, Near Katagach Tola (Jilipir Tol), Kharimala Khagrabari Mouza under Guriahati – I Gram Panchayat under Cooch Behar – I Block, P.O. Nilkuthi, P.S. Kotwali, District – Cooch Behar, West Bengal, Pin– 736156 to any other Zero population area / desolate place** and

kindly you make an immediate arrangement for taking proper action against threat culture for above the same and thus oblige.

We are waiting for your earliest response.

Encl. As Stated.

Yours faithfully,

Signatures of the nearest neighbors who are suffering and highly affecting from above noted Project, near Jilipirtol (Katagach Tola, Adjacent with the boundary Wall of Kendriya Vidyalaya Cooch Behar and Signatures of nearest neighbors who are highly affecting from the above noted poisonous Garbage items etc. which are directly throwing to the Mara Torsa River and Bank of the Mara Torsa River from Baburhat Bridge which are given below :-

1. Babul Ali
Mobile No. 7586094572

2. Lopal Das
Mobile NO - 7001617828

3. Dip Das
Mobile no - 7001718812

4. M. Rabikul

5. red Seal

To,
The District Magistrate,
Cooch Behar,
P.O. & District – Cooch Behar,
West Bengal,
Pin – 736101.

Enclosure No. 4 of 1.

Date :- 20. 12. 2024

Sub :- Prayer for taking proper action forthwith for closing of dumping / storing of poisonous garbage items, poisonous debris, other molasses items etc. in dumping ground which was unlawfully and forcefully installed at Baburhat, Kharimala Khagrabari Mouza, Near Ramkrishna Pally, adjacent with boundary wall of Kendriya Vidyalaya Cooch Behar, Katagach Tola, Booth Part No. 142 under Guriahati – I Gram Panchayat under Cooch Behar – I Block, P.S. Kotwali, P.O. Nilkuthi, District – Cooch Behar, Pin – 736156 as per directions of the National Human Rights Commission, Manav Adhikar Bhawan, Block – 3, GPO Complex, INA, New Delhi – 110023 vide Case No. 3128/25/6/2024. (Photo copy is enclosed herewith at enclosure no. 1 for you ready reference for verifying)

Ref : The National Human Rights Commission, INA, New Delhi – 110023 has issued an order vide Case No. 3128/25/6/2024 on dated 16. 12. 2024 which has disposed with direction to the District Magistrate, Cooch Behar, West Bengal, Pin – 736101 for taking appropriate action within 8 weeks (Photo copy of the order of NHRC vide order dated 16. 12. 2024 is enclosed herewith at enclosure no. 1 for you ready reference for verifying).

Sir,

With due respect, I on the behalf of affected and victimized neighbours do hereby state as follows:-

1. That Sir, we beg to inform you that, the above noted Dumping ground which have been newly, illegally and forcefully installed in a thickly populated area and over flood affected area of above noted location which is mentioned in the subject to this petition. It should be installed at zero populated area / desolate area.
2. That Sir, **the BL & LRO of Cooch Behar – I Block, Dhaluabari, P.O. Ghughumari, District – Cooch Behar, West Bengal, Pin – 736170** which has been intentionally, illegally and forcefully selected and illegally allotted the plot of land for installation of above noted dumping ground in the name of **Solid Waste Management Project** which is covered by the **Dag numbers are 737, 738, 739 etc** under Kharimala Khagrabari Mouza, Near Ramkrishna Pally, adjacent with boundary wall of Kendriya Vidyalaya Cooch Behar, Katagach Tola, Booth Part No. 142 under Guriahati – I Gram Panchayat under Cooch Behar – I Block, P.S. Kotwali, P.O. Nilkuthi, District –

Cooch Behar, Pin – 736156 which has done without any consent from 1.) nearest of the nearest neighbours, 2.) the Chairman of Kendriya Vidyalaya Management Committee, Baburhat, Cooch Behar and 3.) Principal / members of Kendriya Vidyalaya Cooch Behar for this project.

3. That Sir, in this regard, we have filed a Mass Petition cum Allegation Petition to the District Magistrate Cooch Behar on dated 13. 11. 2024 and other higher Authority / Authorities on dated 07. 11. 2024 (Photo copy of the Mass Petition cum Allegation Petition is enclosed herewith at enclosure no. 2 of 1 to 2 of 7 for you ready reference for verifying) for closing of the poisonous garbage items, poisonous debris items, other molasses items etc. which are being dumping, depositing and storing in the above noted dumping ground which was illegally and forcefully installed in the name of "Solid Waste Management Project" and for closing / stopping from direct throwing of poisonous garbage items, poisonous debris items, other molasses items etc. from Baburhat Bazar to Mora Torsa River under Mora Torsa River Bridge, Assam Access Tufanganj Road, Baburhat, P.S. Kotwali, P.O. Nilkuthi, District – Cooch Behar, Pin – 736156. As a result, some portion of Mora Torsha River is highly polluted.

4. That Sir, after that, the joint BDO of Cooch Behar – I Block, Dhaluabari, P.O. Ghughumari, Pin – 736170 and some Official Staffs had came together at the spot of above noted dumping ground on dated 22. 11. 2024 for doing enquiry and to hear the problem caused / causing by the above noted dumping ground.

5. That Sir, even so, till now, the daily wages sweepers / labours namely Harekrishna Debnath (Tiger) and others of above noted dumping ground have been regularly unloading 4 – 5 numbers of e-rickshaw dumper / Toto contains poisonous garbage items, poisonous debris items, other molasses items etc. which are being depositing and storing in the above noted dumping ground. (Photo copy of e-rickshaw dumper / Toto at the spot which is enclosed herewith at enclosure no. 3 of 1 to 3 of 2 for your ready reference for verifying)

6. That Sir, many months have been passed but till to date no proper action have been taken by the competent authority / authorities for clearing / transferring the stored poisonous garbage items, poisonous debris items, other molasses items etc. and for closing of the above noted dumping ground.

7. That Sir, as a result for which of that, till now, the nearest neighbours are not in condition to sleep, eat and live peacefully even in one's own house and they have been severely suffering and highly affecting from poisonous bad odour / pollution and suffering from various kinds of diseases like Diahorea, Dysentery, Dengue fever etc. besides that, infant babies are also suffering from the above noted disease caused by virus or poison which are germinating and spreading by the houseflies and dread mosquitoes which are increasing day by day from the production centre of houseflies (dumping ground).

8. That Sir, not only that, students, teachers and other staffs of Kendriya Vidyalaya Cooch Behar who are also have been severely affecting and getting harassment from virus or spreading / germinating by houseflies which are increasing day by day from the production centre of houseflies (dumping ground).

9. That Sir, in this regard, proper investigation is urgent required against the culprit who were involved in illegal activities such as unlawful allotment of the land for above noted dumping ground and who were involved in corruption on the above noted dumping ground which was intentionally, illegally and forcefully installed.

10. That Sir, in due course of time, if the competent authority / authorities will not take any action for clearing / transferring the stored poisonous garbage items, poisonous debris items, other molasses items etc. and for closing of the above noted dumping ground then the above noted dumping ground will bring disaster to the neighbours during flood in every rainy season. So, in this regard, kindly let us know that, who will responsible for bringing disaster to the neighbours of above noted project?

11. That Sir, kindly let us know that, why we have to do such huge correspondences from our own expenses for closing of the above noted dumping ground which is intentionally, forcefully and illegally installed in a thickly populated area?

Under the above facts and circumstances, we fervently request your honour to be kind enough to do the needful action forthwith for closing of dumping and storing of poisonous garbage items, poisonous debris, other molasses items etc. in dumping ground which was unlawfully and forcefully installed at Baburhat, Kharimala Khagrabari Mouza, Near Ramkrishna Pally, adjacent with boundary wall of Kendriya Vidyalaya Cooch Behar, Katagach Tola, Booth Part No. 142 under Guriahati – I Gram Panchayat under Cooch Behar – I Block, P.S. Kotwali, P.O. Nilkuthi, District – Cooch Behar, Pin – 736156 as per directions of National Human Rights Commission, Manav Adhikar Bhawan, Block – 3, GPO Complex, INA, New Delhi – 110023 vide Case No. 3128/25/6/2024 for above the same and thus oblige.

We are waiting for your earliest response

Encl. As Stated.

Yours faithfully,

Babul Ali

BABUL ALI (Social Activist), on behalf of other
Victimized and affected Neighbours,
Jilipir Tol, Adjacent with Mora Torsha River,
Village – Baburhat, Booth Part no. 142,
Kharimala Khagrabari Mouza,
P.S – Kotwali,
P.O – Nilkuthi,
District – Cooch Behar, West Bengal,
Pin – 736156.
Phone no. : 7586094572.
Email : babulali.cob@gmail.com

Copy to:

1. **The Hon'ble Chairperson,
National Human Rights Commission,
Manav Adhikar Bhawan, Block – 3, GPO Complex,
INA, New Delhi – 110023.
Email : cr.nhrc@nic.in – this is for favour of your kind information and takes necessary proper action.**

2. **The Chief Secretary,
Govt. of West Bengal,
Nabanna,
325, Sarat Chatterjee Road, Mandirtala,
P.O. Shibpur,
District – Howrah, West Bengal,
Pin -711102.
Email : cs-westbengal@nic.in -- this is for favour of your kind information and takes necessary proper action.**

3. **The Principal Secretary,
Health and Family Welfare Department,
Govt. of West Bengal,
Swasthya Bhawan, GN -- 29, Sector – V, Salt Lake,
Kolkata – 700091
Email : prin.secy.wbhealth@gmail.com -- this is for favour of your kind information and takes necessary proper action.**

Yours faithfully,

Babul Ali

BABUL ALI (Social Activist), on behalf of other
Victimized & affected Neighbours,
Jilipir Tol, Adjacent with Mora Torsha River,
Village – Baburhat, Booth Part no. 142,
Kharimala Khagrabari Mouza,
P.S – Kotwali,
P.O – Nilkuthi,
District – Cooch Behar, West Bengal,
Pin – 736156.
Phone no. : 7586094572.
Email : babulali.cob@gmail.com

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20-12-24

District Magistrate's Office
Cooch Behar